

Shri Hathi: Only about a couple of days back I laid on the Table of the House a statement giving details of the tariffs in different places.

TRADE BOYCOTT CAMPAIGN IN BUGANDA

***481. Dr. Ram Subhag Singh:** Will the Prime Minister be pleased to state:

(a) whether the trade boycott campaign in Buganda has in any way affected the interests of Indians there; and

(b) if so, how many Indians are affected by this campaign?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). The trade boycott campaign which was directed against the British industry affected the Indian community only indirectly. In the months of April and May last, Indian trade which forms the bulk of Buganda trade dropped to about 30 per cent.; but since then there has been a revival to normal level.

Dr. Ram Subhag Singh: Has the campaign resulted in breaking into Indian houses and robbing Indians there?

Shri Sadath Ali Khan: We have no information.

INTERIM COMPENSATION SCHEMES

***482. Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the maximum permissible limit of compensation payable under the interim compensation scheme to a displaced person from West Pakistan has been raised from Rupees eight thousand to Rupees fifty thousand; and

(b) whether this limit is only applicable to specified categories or to all cases?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes, where compensation is paid in the shape of property and not in cash.

(b) The limit of Rs. 50,000 is applicable to all cases in which compensation is paid in the shape of property.

Sardar Hukam Singh: May I know whether those who got interim compensation in cash will be getting something extra subsequently in order to have equitable distribution, or this has only been done to induce occupants to give higher bids?

Shri J. K. Bhonsle: That is the general policy and not meant to induce people to make higher payments.

Sardar Hukam Singh: What steps are being taken to equalise the compensation that is given to those persons who are occupying the houses and those who are without houses?

Shri J. K. Bhonsle: It is left to them to bid in the open biddings.

Sardar Hukam Singh: I have not been able to appreciate the answer, because an occupant shall be able to pay up to the amount of Rs. 50,000. If another claimant with the same amount of claim is not occupying any house he will be given only Rs. 8,000. Would some steps be taken to equalise the distribution among the two claimants who have the same amount of compensation?

Shri J. K. Bhonsle: No, Sir. This has been the policy of Government.

Short Notice Question and Answer

STATEMENT OF THE LEADER OF PAKISTANI DELEGATION AT THE COMMONWEALTH PARLIAMENT ASSOCIATION CONFERENCE, NAIROBI.

S.N.Q. No. 7. Shri Dabhi: Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to a P.T.I. message from Nairobi dated the 26th August, 1954, in which the leader of the Pakistani Delegation at the Commonwealth Parliamentary Association Conference has been reported as expressing the view that India's aggression against the Portuguese pockets in India had been stopped by protests of